

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1763
ANSWERED ON:22.07.2014
EXTORTION BY NAXALITES AND MAFIAS
Ranjan Smt. Ranjeet

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of instances of extortion from businessmen and industrialists by anti-social elements, mafias and naxalites in various States;
- (b) if so, the details thereof and the number of cases reported so far along with the action taken against the culprits during each of the last three years and the current year, State-wise; and
- (c) the steps taken by the Government to check recurrence of such cases in future and the details of the advisories issued to the State Governments in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): The Left Wing Extremists groups, particularly the CPI(Maoist), are reported to extort 'levy' from industrialists, businessmen, contractors particularly Tendu patta contractors, transporters, government servants and various illegal mining mafia groups in the LWE affected states. Though an exact quantification is not possible, a study conducted by the Institute of Defence Studies and Analysis (IDSA), Delhi has assessed that the CPI(Maoist) party has been collecting not less than Rs. 140 crores annually from a variety of sources.

Crimes related to extortion and fund collection by Left Wing Extremists etc. are registered, investigated and prosecuted by the State Governments concerned. Accordingly, the details of these cases are not centrally maintained.

(c): The State Governments concerned initiate legal action whenever such instances of extortion come to their notice. The Seventh Report of Second Administrative Reforms Commission had recommended setting up of special anti-extortion and anti-money laundering cells by the State Police/ State Governments. The Ministry of Mines has informed that the State Governments have been advised to establish such cells to prevent the nexus between illegal mining/ forest contractors/ transporters and the extremists. Besides, the LWE affected states have been advised to effect certain changes in the policy with a view to curb the flow of funds to the naxals from tendu patta collection.